[10 December, 2002]

RAJYA SABHA

(petrol pumps), LPG distributorships and SKO-LDO dealerships made by the oil companies on the recommendations of the erstwhile Dealer Selection Boards since January 1, 2000. The litigations arising of these cancellations, have since been taken up by the Supreme Court of India for its consideration. Since the matter is *sub judice*, further action can be considered by the Government only after the Supreme Court delivers its final judgement.

Adulteration of petroleum products

2048. SHRI S. M. LAL JAN BASHA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there has been an increase in adulteration of petroleum products at the dealer level in the country;

(b) the number of licences or dealership cancelled in 2001 -2002 by PSU oil companies after detection of adulteration of petroleum products;

(c) the names of such dealers who have lost their business;

(d) what further steps Government are taking to strengthen the existing weak and ineffective enforcement network;

(e) whether any outside agency has been hired to do the job; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH GANGWAR): (a) No, Sir, No such specific report has been received by the Government.

(b) and (c) During the year 2001-2002, 41 number of dealerships were cancelled by PSU oil companies. Names of the such dealers are given in the Statement enclosed. (See below).

(d) Oil Marketing Companies have adequate enforcement network to conduct surprise/regular inspections at the Companies as well as joint industry level. An Anti Adulteration Cell has also been set up by the Government to detect and curb adulteration and malpractices at the retail outlets by the dealers.

(e) No, Sir.

(f) Does not arise.

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Statement

Regarding Adulteration of Petroleum Products

SI. No.	Name of the dealer
110.	ЮС
1	M/s. Shaunak Service Station, Nand Nagari, New Delhi.
	M/s. Bhatia Filling Station, District Ajmer, Rajasthan.
	M/s. Pandey and Singh Service Centre, Distt. Nainital, Uttranchal.
	M/s. Omer Service Station, Distt. Kannauj, Uttar Pradesh.
	M/s. East India Service Station, Distt. Siliguri, West Bengal.
	M/s. Rajkumar Petroleum, Surat, Gujarat.
	M/s. Yogi Petroleum, Distt. Narmada, Gujarat
8.	M/s. Navgujarat, Petroleum, Distt. Ahmedabad, Gujarat.
9.	M/s. Rama Automobilies, Ahmedabad, Gujarat.
10.	M/s. Mahalaxmi Auto £ irivce, Distt. Sabarkantha, Gujarat.
11.	M/s. Ashirwad Agency, Distt. Durg, Chhattisgarh.
12.	M/s. Narayan Diesel, Distt. Kawardha, Chhattisgarh.
13.	M/s. Bansal Automobiles, Bhopal, Madhya Pradesh.
14.	M/s. Maharashtra Auto, Navi Mumbai, Maharashtra.
15.	M/s.Prashant Auto, Ghodasgaon, Maharashtra.
16.	M/s. Jabbar and Sons, Bidar, Karnataka.
17.	M/s. Vijaya Agencies, Distt. Tiruvallur, Tamil Nadu.
	HPCL
18.	M/s. Laxmi Motors, Surat, Gujarat.
19.	M/s. Pratap Petroleum, Pusari, Dahod, Gujarat.
20.	M/s. Vidhya Petroleum, Kalol, Gujarat.
21.	M/s. Standard Auto, Bhavnagar, Gujarat.
22.	M/s. Central Motor Engineering, Pune, Maharashtra.

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SI. No.	Name of the dealer
23.	M/s. D' mello Garrage, Pune, Maharashtra.
24.	M/s. M.P. Desai, Thane, Maharashtra.
25.	M/s. A.G. Kulkarni, Jalgaon, Maharashtra.
26.	M/s. Rohit Auto, Thane, Maharashtra.
27.	M/s. Sachin Auto, Nasik, Maharashtra.
28.	M/s. Jadhav Service Station, Pune, Maharashtra.
29.	M/s. Super Petroleum Hoshiarpur, Punjab.
30.	M/s. Shah Hira Chand Jawaharmal & Co., Jalore, Rajasthan.
31.	M/s. Geetham Enterprises, Chennai, Tamil Nadu
32.	M/s. K.M. Batcha, Kanceepuram, Tamil Nadu.
33.	M/s. Amrit Traders, Saharanpur, Uttar Pradesh.
	BPCL
34.	M/s. Rama Filling Station, Allahabad, Uttar Pradesh.
35.	M/s. V.R. Brother, Rajkot, Gujarat.
36.	M/s. Sakkir Enterprise, Cannanori, Kerala.
37.	M/s. Kalamboll Service Station, Mumbai, Maharashtra.
38.	M/s. R.M. Shukla, Dahod, Gujarat.
39.	M/s. Viraj Auto, Baroda, Gujarat.
40.	M/s. Jain Brothers, Bhopal, Madhya Pradesh.
	M/s. KMG Enterprises, Chennai, Tamil Nadu.

2049. SHRI SANTOSH BAGRODIA: Will the Minsiter of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Indian refineries have decided to invest around Rs. 30,000 crore to upgrade the fuel quality;

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